

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4021**  
ANSWERED ON 17/03/2026

**GRAM PANCHAYAT BHAWANS**

4021. SMT. POONAMBEN HEMATBHAI MAADAM:  
SMT. ANITA SUBHADARSHINI:  
SHRI RAJPALSINH MAHENDRASINH JADAV:  
SHRI DEVUSINH CHAUHAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of Gram Panchayat Bhawans completed and made operational under the restructured Rashtriya Gram Swaraj Abhiyan (RGSA) as of January 2026, State-wise;
- (b) whether there are any Gram Panchayats with a population of over 3,000 that still do not have a functional office building;
- (c) if so, the details thereof including those affected due to incomplete projects, State-wise; and
- (d) whether the Government has fixed a timeline to ensure that all Gram Panchayats, irrespective of their population, have fully functional and digitally-enabled office infrastructure, if so, the details thereof, State-wise?

**ANSWER**

THE MINISTER FOR PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (d) Panchayat, being “Local Government”, is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. Thus, the primary responsibility of providing dedicated office infrastructure for Gram Panchayats and internet connectivity in Panchayats lies with States/UTs. The States/ UTs have to ensure that the Gram Panchayat Bhawan is available and functional, with provisions such as public seating, space for Gram Sabha meetings, information walls, multifunctional rooms, etc., to support effective governance and community use. However, under the Centrally Sponsored Scheme of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA), the Ministry supplements the efforts of States/UTs in building Panchayat infrastructure and Computers and peripherals, at a limited scale, with particular focus on the North Eastern States. The State/UT-wise number of Gram Panchayat Bhawans approved and completed under the Revamped RGSA since 2022-23 is at **Annexure-I**.

As per the information provided by the States/UTs, 4,559 Gram Panchayats with a population of 3,000 and above did not have their own GP Bhawan. To address this infrastructure gap, an additional 3,301 GP Bhawans for Gram Panchayats with a population of 3,000 and above have been approved under the Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) during the financial year 2024–25.

The primary objective of the revamped Rashtriya Gram Swaraj Abhiyan is Capacity Building and Training (CB&T) of Panchayati Raj Institutions. However, as mentioned above, limited financial support is also provided under the scheme for the construction of Gram Panchayat (GP) Bhawans, based on proposals submitted by the States/UTs and approved by the Central Empowered Committee. Funds under the scheme are released to the States/UTs against the approved Annual Action Plan (AAP). Subsequently, the States/UTs book the expenditure for implementation of various components of the scheme in accordance with their priorities and the availability of funds.

The Ministry has been consistently advising States/UTs to prioritize the construction of GP Bhawans by leveraging multiple funding sources and promoting convergence of resources, so as to strengthen infrastructure and enable the effective functioning of Gram Panchayats.

\*\*\*\*

## Annexure-I

Annexure refer to in reply to part (a) of the Lok Sabha Unstarred question no. 4021  
To be answered on 17/03/2026 regarding Gram Panchayat Bhawans

The Year-wise and State/UT- wise status of GP Bhawan approved and constructed  
under revamped RGSA since 2022-23 to 2025-26 (As on 28.02.2026)

S. N.	State/UTs	2022-23		2023-24		2024-25		2025-26 (As on 28.02.2026)	
		Approved	Constructed	Approved	Constructed	Approved	Constructed	Approved	Constructed*
1	Andhra Pradesh	0	0	0	0	617	0	0	0
2	Arunachal Pradesh	939	399	0	279	400	279	0	30
3	Assam	261	0	171	261	178	63	0	110
4	Bihar	500	220	0	144	0	57	0	0
5	Chhattisgarh	54	54	0	0	210	0	70	0
6	Goa	1	0	0	1	0	0	0	0
7	Gujarat	0	0	0	15	412	0	0	0
8	Haryana	383	0	0	0	509	0	0	0
9	Himachal Pradesh	292	191	0	15	33	26	18	21
10	Jammu and Kashmir	500	0	0	30	500	330	0	185
11	Jharkhand	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	258	0	0	0
13	Kerala	7	7	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	50	0	0	0
15	Maharashtra	513	369	363	46	500	86	0	113
16	Manipur	27	16	0	0	16	0	0	0
17	Meghalaya	30	6	6	6	0	0	0	4
18	Mizoram	246	16	100	17	22	29	0	30
19	Nagaland	84	0	50	0	49	18	0	0
20	Odisha	0	0	0	0	0	0	500	0
21	Punjab	259	170	0	89	500	0	500	0
22	Rajasthan	43	11	0	22	0	4	6	0
23	Sikkim	25	5	0	3	2	5	0	7
24	Tamil Nadu	0	0	0	0	146	146	0	0
25	Telangana	675	493	0	77	181	14	0	11
26	Tripura	44	15	13	41	13	14	61	0

27	Uttar Pradesh	973	358	0	589	100	45	200	80
28	Uttarakhand	100	20	100	108	612	75	200	96
29	West Bengal	0	0	35	0	82	35	87	0
<b>UTs</b>									
30	Andaman & Nicobar	0	0	0	0	0	0	2	0
31	The Dadra & Nagar Haveli And Daman & Diu	13	13	0	0	4	0	0	3
32	Lakshadweep	0	0	0	0	0	0	0	0
33	Ladakh	0	0	0	0	3	0	0	0
34	Puducherry	0	0	0	0	0	0	0	0
<b>Total</b>		<b>5969</b>	<b>2363</b>	<b>838</b>	<b>1743</b>	<b>5397</b>	<b>1226</b>	<b>1644</b>	<b>690</b>

\* The number of Panchayat Bhawan constructed also includes the number of Panchayat Bhawan approved during previous years.

\*\*\*\*